

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

I.A. No. 87 of 2025

IN

Original Application No. 83 of 2025

IN THE MATTER OF:

Satam Patnaik

...Applicant

Versus

State of Odisha & Ors.

...Respondents

APPLICATION ON BEHALF OF RESPONDENT NO. 2 TO CHANGE THE
NAME OF THE RESPONDENT NO. 2 IN THE PRESENT ORIGINAL
APPLICATION

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X

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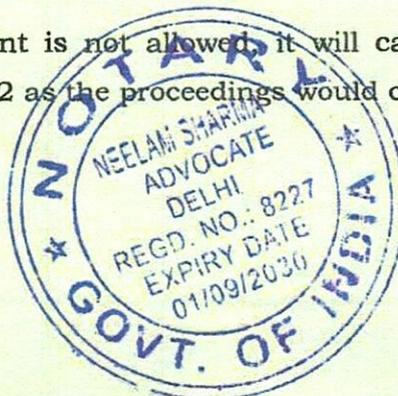
State of Odisha & Ors.

...Respondents

APPLICATION ON BEHALF OF RESPONDENT NO. 2 TO CHANGE THE NAME OF THE RESPONDENT NO. 2 IN THE PRESENT ORIGINAL APPLICATION

MOST RESPECTFULLY SHEWETH:

1. That the present Application is being filed on behalf of Respondent No. 2 seeking leave of this Hon'ble Court to change its name in the present Original Application. That the above matter is pending before this Hon'ble Tribunal. Respondent No. 2 was formerly known as Jindal Steel & Power Limited, which is reflected in the cause title.
2. During the proceedings the name of the Respondent No. 2 has been changed from "Jindal Steel & Power Limited" to "Jindal Steel Limited". Hence, it is imperative to modify the same in the memo of parties of the present original application.
A copy of the Certificate of name change of Respondent No. 2 is attached and annexed herewith as **Annexure-"A"**.
A copy of amended memo of parties is attached and annexed herewith as **Annexure-"B"**.
3. If the amendment is not allowed it will cause grave injustice to Respondent No. 2 as the proceedings would continue in the name in



X

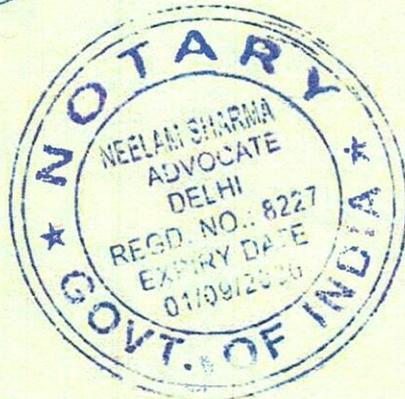
a non-existent company rendering the record inaccurate and potentially leading to technical objections that may defeat the substantive right of Respondent No. 2.

4. That the present Application is being filed bona fide and the same may be allowed in the interest of justice.

PRAYER

Therefore, in light of facts and circumstances aforementioned, it is humbly prayed that this Hon'ble Court may be pleased to:

- A. Allow the present application and pass an order allowing change of name of Respondent No. 2 from "Jindal Steel & Power Limited" to "Jindal Steel Limited" and taking on record the amended memo of parties.
- B. Pass such other Order or Orders as this Court may deem fit in the interests of justice.



Jhivanshi
Through

SANDIP AGARWAL & CO.
Advocate.

10, Old Post Office Street,
Ground Floor, Room No. 10.

Mob: 9831087781

Email: mailsandipagarwal@gmail.com

X

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IN THE MATTER OF:

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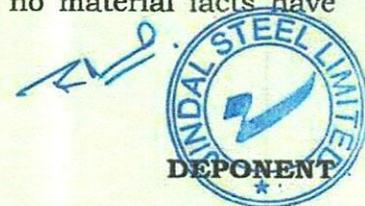
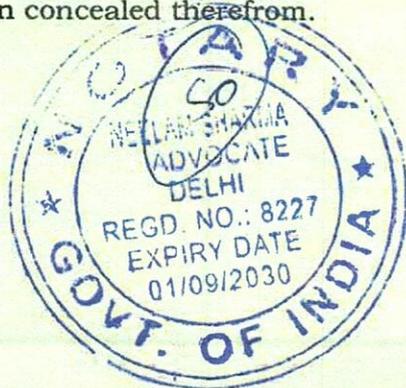
State of Odisha & Ors.

...Respondents

AFFIDAVIT

I, Ranjan Anand, son of B.K. Anand aged about 54 years, working as Assistant Vice President with the Respondent No. 2, having its office at Jindal Centre, 12, Bhikaji Cama Place, New Delhi-110066, do hereby solemnly affirm and state as follows:-

1. I state that I am the authorized representative of the Respondent No. 2 in the present case and being fully conversant with the records, facts and circumstances of the case and I am competent to swear this Affidavit.
2. I have read and understood the contents of the accompanying application. The contents of the present Application are true and correct to my knowledge and the same are not being repeated herein for the sake of brevity.
3. That no part of this affidavit is false and no material facts have been concealed therefrom.



X

VERIFICATION

I, Ranjan Anand, the above named Deponent, do hereby verify that all the facts stated in the affidavit are all true to my knowledge and no part thereof is false and nothing material is concealed therefrom.

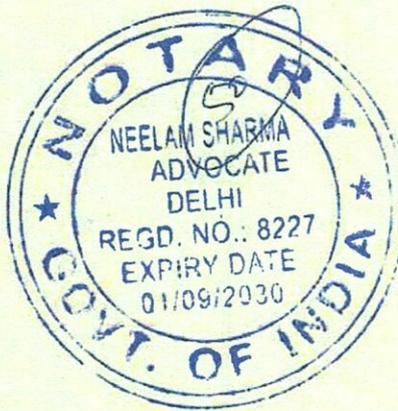
11 SEP 2025

Verified at New Delhi on this _____ day of September, 2025.



[Handwritten Signature]

I identified the Deponent who has signed in my presence



ATTESTED

NOTARY (Govt. of India)
Neelam Sharma, Advocate
Enrol. No.-D1281/2001
Ch. No. 165A, Gate No. 11
Patiala House Courts,
New Delhi-110001
(M): 9899408301

11 SEP 2025



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

Office of the Central Processing Centre

Plot No. 6,7, 8, Sector 5, IMT Manesar, Manesar, Haryana, India, 122050

Certificate of Incorporation pursuant to change of name

[Pursuant to rule 29 of the Companies (Incorporation) Rules, 2014]

Corporate Identification Number (CIN): L27105HR1979PLC009913

I hereby certify that the name of the company has been changed from JINDAL STEEL & POWER LIMITED to JINDAL STEEL LIMITED with effect from the date of this certificate and that the company is Company limited by shares.

Company was originally incorporated with the name JINDAL STEEL & POWER LIMITED

Given under my hand at ROC, CPC this TWENTY SECOND day of JULY TWO THOUSAND TWENTY FIVE

Digitally signed by
*.mca.gov.in
Date: 2025.07.22 10:26:48 IST

Dhirendra Singh

Assistant Registrar of Companies/ Deputy Registrar of Companies/ Registrar of Companies

Central Processing Centre

Note: The corresponding form has been approved by Dhirendra Singh, Central Processing Centre, and this order has been digitally signed by the Registrar of Companies through a system generated digital signature under rule 9(2) of the Companies (Registration Offices and Fees) Rules, 2014.

Mailing Address as per record available in Registrar of Companies office:

JINDAL STEEL LIMITED

O.P. JINDAL MARG, NA, HISAR, Hissar- 125005, Haryana, India

Note: This certificate of incorporation is in pursuance to change of name by the Company and does not affects the rights and liabilities of stakeholders pursuant to such change of name. It is obligatory on the part of the Company to display the old name for a period of two years along with its new name at all places wherever a Company is required to display its name in terms of Section 12 of the Act. All stakeholders are advised to verify the latest status of the Company and its Directors etc and view public documents of the Company on the website of the Ministry www.mca.gov.in/MCA21





ANNEXURE - "B"

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

(Under Section 18(1) read with Section 14(1) and 15 of the National
Green
Tribunal Act 2010)

ORIGINAL APPLICATION NO. _____ OF 2025

IN THE MATTER OF:

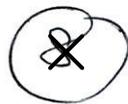
1. **Satam Patnaik**, C/O: Shri Bala
Krushna Pattanaik Trust 6th Lane,
Amalapada, Angul-759122
Email- satam.patnaik@gmail.com

...APPLICANT

VERSUS

1. **State of Odisha through Chief
Secretary of Odisha Loka Seva
Bhawan, Bhubaneswar- 751001**
Email- csori@nic.in
2. **ED & Plant Head, Jindal Steel Ltd.**
Jindal Steel Limited, Chhendipada
Road, SH-63,
PO- Jindal Nagar, District – Angul,
Odisha – 759111, India Email-
pankaj.malhan@jindalsteel.com
3. **District Collector, Angul At/Po/Dist-**
Angul, Odisha- 752001 Email- dm-angul@nic.in
4. **The Additional Chief Secretary**
Steel & Mines Department, Govt. of





**Odisha Steel and Mines
Department, Government of
Odisha, Loka Seva Bhawan,
Bhubaneswar, District-Khordha,
Odisha, PIN-751001**

Email- dsmsec.or@nic.in

5. **Office of the Sarpanch,
Badakerjang Gram Panchayat
At/Po-Badakerjang, Dist- Angul, Pin-
759143 (Odisha) Email- [tah.bana-
od@nic.in](mailto:tah.bana-
od@nic.in)**
6. **Deputy Director of Mines, Talcher
Circle, Talcher Dy. Director Mines,
Hatatota, Talcher 759100 Email-
ddm.talcher@orissaminerals.gov.in**
7. **Director, Directorate of Minor
Minerals, Steel & Mines Department,
Govt of Odisha. Email- [dirmms-
rev@gov.in](mailto:dirmms-
rev@gov.in)**
8. **DFO, Angul Division, Angul,
Odisha Email- dfoangul@gmail.com**
9. **Tahsildar Tahsil Office, Banarpal,
Angul, Odisha-759128 Email:
taha.bana-od@nic.in**
10. **Chief General Manager (Land)
IDCO, IDCO Tower, Janpath,
Bhubaneswar, Odisha-751022 Email:
cgmland@idco.in**



...RESPONDENTS


Re: O.A. No. 83 of 2025 || Service of IA on behalf of Respondent No. 2

1 message

Sandip Agarwal <mailsandipagarwal@gmail.com>

Thu, Sep 11, 2025 at 5:56 PM

To: Satam Patnaik <satam.patnaik@gmail.com>, csori@nic.in, dm-angul@nic.in, dsmsec.or@nic.in, tah.bana-od@nic.in, ddm.talcher@orissaminerals.gov.in, dirmms-rev@gov.in, dfoangul@gmail.com, taha.bana-od@nic.in, cgmland@idco.in

SERVICE THROUGH E-MAIL

To,

1. Satam Patnaik,
C/O: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada, Angul-759122
Email- satam.patnaik@gmail.com
2. State of Odisha, through Chief Secretary of Odisha,
LokaSeva Bhavan, Bhubaneswar – 751001.
Email – csori@nic.in
3. District Collector, Angul
At/Po/Dist- Angul, Odisha- 752001
Email- dm-angul@nic.in
4. The Additional Chief Secretary Steel & Mines Department,
Government of Odisha,
Steel and Mines Department, Loka Seva Bhawan,
Bhubaneswar, Khordha, Odisha- 751001
Email- dsmsec.or@nic.in
5. Office of the Sarpanch,
Badakerjang Gram Panchayat,
P.O. Badakerjang, Dist- Angul,
Odisha- 759143
Email: tah.bana-od@nic.in
6. Deputy Director of Mines,
Talcher Circle, Talcher,
Dy. Director Mines, Hatatota,
Talcher- 759100
Email- ddm.talcher@orissaminerals.gov.in
7. Director, Directorate of Minor Minerals,
Steel & Mines Department, Government of Odisha,
Email- dirmms-rev@gov.in
8. Divisional Forest Officer, Angul
At/Po/Ps- Angul
Email- dfoangul@gmail.com
9. Tahsildar, Tahsil Office,
Banarpal, Angul,
Odisha- 759128
Email- taha.bana-od@nic.in
10. Chief General Manager (Land),
IDCO, IDCO Tower, Janpath,
Bhubaneswar, Odisha- 751022
Email- cgmland@idco.in

**Re: Before the National Green Tribunal,
Eastern Zone Bench, Kolkata
I.A. No. of 2025
O.A. No. 83 of 2025
In the matter of:
Satam Patnaik ...Applicant
versus
State of Odisha and Ors. ...Respondents**

Our Client: Jindal Steel and Power Ltd. (Respondent No. 2)

Sir,

Please find attached the scanned copy of the IA along with all its annexures to be filed by us on behalf of the Respondent No. 2 for your kind perusal and reference.

Please note that this shall be treated as an effective mode of service upon you.

Kindly acknowledge receipt of the same.

Thanking you

Yours sincerely

For SANDIP AGARWAL & Co.
Shivam Bhimsaria
Advocate

--

SANDIP AGARWAL & COMPANY, ADVOCATES

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10, Old Post Office Street,

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West Bengal, India

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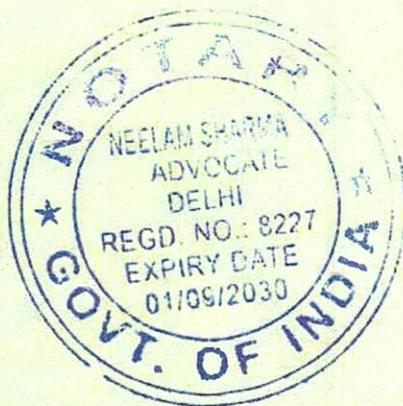
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